

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 556 of 2000

Thursday, this the 20th day of June, 2002

CORAM

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. Bijumol N,
W/o Saju Vishwanathan,
Paymochira, Kanakarai PO,
Alappuzha District,
EDMC, Thottuvathala Post Office,
Alappuzha District.Applicant

[By Advocate Mr. M. Sasindran]

Versus

1. The Superintendent of Post Offices,
Alappuzha.

2. The Chief Post Master General,
Kerala Circle, Thiruvananthapuram.

3. Union of India, rep. by the Secretary
to Government, Department of Posts, New Delhi.

4. S.P. Devanand, ED Agent,
Speed Post Centre, Alappuzha.Respondents

[By Advocate Mr. K.R. Rajkumar, ACGSC (R1 to R3)]

O R D E R

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant. None was present for the applicant on the previous posting date also. The Original Application is dismissed for default and non-prosecution. No costs.

Thursday, this the 20th day of June, 2002


K.V. SACHIDANANDAN
JUDICIAL MEMBER


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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